

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 68(ND)/2016
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE COMPANY : M/S. Sh. Dinesh Gupta
Vs.
M/s. Bharat Rasayan Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Dr. Utk Chandhary Sr. Adv Petitioner Armu.
Ms. Hemant Sharma } Adv
Ms. Aishwarya Mishra }


1. LAKSHMI GURUNG
2. MISHIKA BAIJAYEE } Advocate } Respondent
3. EASHA KADIAN }


Qasha
Contd.

ORDER

The learned counsels for the parties are present. They are directed to file written submissions, written synopsis and the list of documents on which they intend to rely within a period of one week.

The case is adjourned to 27.04.2017 for final hearing.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R.VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
12.04.2017